Annexure – 4

Name of the corporate debtor: AK EDU TECHNOLOGIES PRIVATE LIMITED; Date of commencement of CIRP: 23.01.2023; List of creditors as on: 06.02.2023 in accordance with Section 25(2) (e), IBC, 2016

List of related unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No. Name of creditor Total Name of creditor Date of receipt Total Date of Total Date of Total Date of Pate of Total Total Date of Total Date of Pate of Total Amount of claim Amount of Claim Amount of Claim Pate of Pate of Pate of Pate of Claim Pate of Pat				
Date of receipt Date of receipt Date of rec		1	Sl. No.	
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Amount of Amount of Covered by guarantee guarantee grarty? Amount of Amount of any mutual Amount of contingent dues, that claim not may beset-admitted off Amount of any mutual Amount of dues, that claim not may beset-admitted off	1	1	Amount claimed (₹)	is of claim received
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Whether voting related party? CoC Whether voting contingent claim not may beset- admitted off CoC Amount of any mutual Amount of dues, that claim not may beset- admitted		1	Nature of claim	Details
Whether voting related party? CoC Whether voting contingent claim not may beset- admitted off CoC Amount of any mutual Amount of dues, that claim not may beset- admitted		1	Amount covered by guarantee	of claim admitted
Amount of any mutual Amount of contingent dues, that claim not claim off			Whether related party?	
Amount of any mutual Amount of dues, that claim not may beset- admitted off				
Amount of claim not admitted		-	Amount of contingent claim	
1				
Amount of claim under verification		ı	Amount of claim not admitted	
		1	Amount of claim Remarks, is under verification any	
Remarks, if any		1	Remarks, if any	

